## **National Afforestation Programme**

- 2521. SHRI C. M. RAMESH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the National Afforestation Programme (NAP) has been functioning satisfactorily in the country;
  - (b) if so, the details thereof;
- (c) whether there has been substantial increase in the extent of land, public and forest, in which tree plantation has been undertaken since the inception of this programme;
  - (d) if so, the details thereof, State-wise; and
  - (e) if not, the reasons therefor?

Written Answers to

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (e) The Ministry of Environment and Forests is implementing a Centrally Sponsored Scheme of National Afforestation Programme (NAP) for eco-restoration of degraded forests and adjoining areas through people's participation in the country. The scheme is being implemented through a decentralized mechanism of State Forest Development Agency (SFDA) at State level, Forest Development Agency (FDA) at Division level and Joint Forest Management Committees (JFMC) at village level. As on 31.03.2012, an area of 18.86 lakh hectare has been sanctioned for treatment through 42535 JFMCs since inception of the scheme. The State-wise details of funds released and approved area under NAP are given in the Statement (*See* below).

The mid-term evaluation of the National Afforestation Programme was carried out by the Indian Council of Forestry Research and Extension (ICFRE) during 2008. The report has brought out satisfactory performance of the scheme in afforestation and allied activities like soil and moisture conservation, entry point activities, etc. The programme has also been successful in mobilizing people in forest protection and development activities.

Statement

State-wise details of funds released and approved area under National Afforestation

Programme (NAP) scheme since inception of the scheme in 2000 till 31.03.2012

Sl. No.	State	Amount Released (Rs. in crore)	Approved Area (in ha.)
1	2	3	4
1.	Andhra Pradesh	110.30	80617
2.	Bihar	46.53	34128
3.	Chhattisgarh	216.52	116207
4.	Goa	0.64	1250
5.	Gujarat	183.82	95440
6.	Haryana	138.70	48434
7.	Himachal Pradesh	65.68	49095

Written Answers to		[4 SEP., 2012]	Unstarred Questions
1	2	3	4
8.	Jammu and Kashmir	66.16	70351
9.	Jharkhand	137.25	101315
10.	Karnataka	178.88	105678
11.	Kerala	55.15	35594
12.	Madhya Pradesh	194.80	148001
13.	Maharashtra	179.37	127161
14.	Orissa	124.48	130717
15.	Punjab	22.37	18734
16.	Rajasthan	60.63	49190
17.	Tamil Nadu	112.02	71176
18.	Uttar Pradesh	240.79	145902
19.	Uttarakhand	83.43	75801
20.	West Bengal	56.57	43423
	TOTAL (OTHER STATES)	2274.08	1548214
21.	Arunachal Pradesh	31.21	33446
22.	Assam	79.53	52605
23.	Manipur	77.91	42993
24.	Meghalaya	39.01	26975
25.	Mizoram	132.35	55090
26.	Nagaland	84.58	53718
27.	Sikkim	77.77	31282
28.	Tripura	53.91	41961
	TOTAL (NE STATES)	576.28	338070
	G. Total	2850.36	1886284